

21.4.94

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O.A. 1728/93

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Hon. Mr. T.L. Verma, J.M.

Sri A.V. Srivastava learned counsel for the applicant. Sri C.S. Singh learned counsel for the respondents. Learned counsel for the applicant informs that the petition duly signed by the applicant for withdrawl of application has been filed in the office. Let it be brought on the record.

Learned counsel for the applicant states that relief claimed for by the applicant has already been allowed, hence she does not want to pursue this matter. In view of above this application is dismissed as withdrawn.

Copy of the order may be given to learned counsel for the applicant according to rules.

J.M.

/pc/

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Misc. C.P. No. 1144/94
filed by applicant
for withdrawl of the
case left on record

27.4.